

Bihar on 22nd June, 1991 have been massacred;

(b) if so what action Government have taken against the culprits; and

(c) what steps Government propose to take to protect Harijans from such massacres in future?

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI M. M. JACOB): (a) The Government of Bihar have informed that 14 persons (9 belonging to Scheduled Castes and 5 to backward castes) were killed in two villages, Sahiara and Deo in District Bhojpur on the night of 22/23 June, 1991.

(b) Criminal cases under Section 302/34 Indian Penal Code and Section 27 Arms Act have been registered. Eight persons have been arrested in these cases.

(c) The prevention of crime against all sections of society (including Scheduled Castes and backward castes) is the responsibility of the State Governments. The Home Ministry have requested the State Government to identify the sensitive areas of the State where some groups of people, based on caste or class are living under tension or apprehending danger from other groups and to draw up plans to maintain peace and harmonious relations among the people and take steps for the socio-economic development of the area.

Bomb Explosion at Khayala Bus Stop in West Delhi

575. CROWDHY HARI SINGH: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that a bomb Exploded at Khayala village bus stop in West Delhi on March 23 1991 in which several person's were killed and injured;

(b) if so, the details of the culprits arrested so far; and

(c) what kind of bomb was used in the explosion?

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI M. M. JACOB): (a) Yes, Sir. On 23.3.1991 a powerful bomb Blast took place in "Shani Bazar near Khayala Bust Stop in which 15 persons were Killed and 58 injured.

(b) The following three accused were arrested in this case:

i. Harvinder Singh @ Bitto
S/o Ranjeet Singh, r/o C-9/D
Tilak Vihar, Delhi.

ii. Kartar Singh @ Kala
S/o Charan Singh,
r/o Gujranwala, PS Baba
Bakala,
Distt. Amritsar (Punjab).

iii. Surjeet Singh @ Jeeta,
S/o Nichhater Singh,
r/o C-8/D Tilak Vihar, Delhi.

The fourth accused, Satpal Singh Man, was killed during the blast.

(c) An improvised explosive device with a time bomb used.

Statement of Maharashtra Chief Minister on Karnataka Maharashtra Border problems

576. DR. BAPU KALDATE:

SHRI A. K. KULKARNI:
SHRI VISHWASRAO RAM-
RAO PATIL:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether Government's attention has been drawn to the recent Press Statement of the new Chief Minister of Maharashtra on Karnataka-Maharashtra border problems; and